

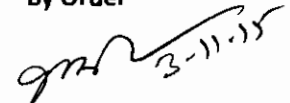
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 04-11-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Cr. Misc. Petition No. 3397/15 Nidhi Gupta Vs. State	Prahlad Sharma	P.S. Sirohi
2	Sh.P.K. Kasliwal, Advocate	S.B. Cr. Misc. Petition No. 3620/15 Dr. Ram Gopal Laddha Vs. State	Sudhir Jain	Pankaj Gupta
3	Sh. Ashwani Chobisa , Advocate	S.B. Civil First Appeal No. 371/05 Ratan Lal Vs. Mali Ram	Anoop Dhand	Rinesh Gupta
4	Sh. Raj Kumar Yadav, Advocate	S.B. Cr. Revision Petition No. 501/2015 Subhash Sethia Vs. State	Nawal Singh	Sudhir Jain
5	Sh. J.P. Gupta, Advocate	S.B. Civil First Appeal No. 291/05 Kishan Lal Vs. Leela	A.S. Shekhawat	K.C. Sharma
6	Smt. Madhuri Singh , Advocate	S.B. Civil Misc. Appeal No. 3965/15 Phool Chand Pareta VS. Smt. Monika Pareta	Jinesh Jain	Pradeep Mathur
7	Ms. Anita Aggarwal, Advocate	S.B. Civil First Appeal No. 393/12 Nancha Vs. Bhagwan	R.K. Daga	Amit Jindal
8	Sh. Basant Singh Chhaba, Advocate	D.B. Mic. Appeal No. 2509/15 Smt. Krishna Vs. Deepak Sharma	R.B. Mathur Nikhil Simlote	Mukesh Sharma
9	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No.732/11 Ram Prasad Vs. Pritam Das	Vishwajeet Mantri	Sandeep Maheshwari
10	Sh. Ravi Bhojak, Advocate	S.B. Civil First Appeal No. 39/06 Smt. Chandrabhaga Vs. Banwari Lal	J.P. Gupta S.R. Dhakar	D.K. Garg C.P. Sharma
11	Sh. Ravi Bhojak, Advocate	S.B. Civil First Appeal No. 665/07 Tola Ram Vs. Lekhraj	Anil Mehta	
12	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 1219/13 Kunti Vs. Satish Kumar	Sajid Ali	Tanveer Ahmed
13	Sh. Satish Kumar Awasthi, Advocate	D.B. Civil Misc. Appela No. 3296/14 Manvendra Singh Vs. Rinki Singh	R.B. Sharma (Ganthola)	Kailash Sharma

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 05 -11-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 405/12 Babu Lal Vs. Mathura Prasad Gulab Devi Arya Kanya Pathsala Education Trust	Ajay Kumar Bajpai	Prem Kumar Jatav
2	Sh. Vinodi lal Mathur Advocate	S.B. Civil Writ Petition No. 2005/07 Praveen Kumar Arora Vs. Commissioner Municipal	P.S. Sharma	Ravindra Pal Singh
3	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. 583/05 Chhote Lal Vs. Nandu	Deepak Pareek	Ajeet Maloo
4	Smt. Sumati Bishnoi, Advocate	S.B. Criminal Revision Petition No.796/2015 Saurabh Vs. Smt. Varsha	Anil kumar Garg	Rajneesh Gupta
5	Sh. Manoj Sharma, Advocate	S.B. Criminal Revision Petition No. 662/15 Smt. Urvashi Agarwal Vs. Abhai Goyal	D.K. Bhardwaj	H.S. Sinsinwar
6	Sh. Ashok Sharma, Advocate	S.B. Civil First Appeal No. 242/05 Surendra Singh Vs. Thakur Raghuvveer	M.M. Ranjan	Sudesh Bansal M.C. Jain
7	Sh. R.S. Shekhawat, Advocate	S.B. Cr. Misc. Petition No.4092/15 Babu Lal Vs. State	Ali Mohd. Khan	Jitendra Shrimali
8	Sh. Pankaj Gupta, Advocate	S.B. Civil Writ Petition No.7590/15 Mohar Lal Vs. Harish Goyal S.B. Civil Misc. Appeal No.885/2015 Harish Goyal Vs. Mohan Lal	L.L. Gupta	S.C. Gupta Sandeep Bhagwati Abhi Goyal Rahul Kamwar
9	Ms. Archana Mantri, Advocate	S.B. Criminal Misc. Petition No. 766/2015 Amit Shah Minocha Vs. Smt. Rekha Minocha	Sudhir Jain	C.P. Sharma
10	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Bail Application No.8639/15 Pinki Kanoongo Vs. State	Saransh Saini	Rakesh Chandel
11	Sh. J.P.Gupta Advocate	S.B. Civil Misc. Appeal No. 2255/12 Narendra Kumar Vs. Harbans	A.K. Bajpai	Keshav Agarwal
12	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 583/01 Mahavir Prasad Vs.Sh. Moti Singh	Rajvir Sharma	Arvind Bhardwaj

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By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)